

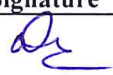
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.145/230/HDB/2017
NAME OF THE COMPANY	Rexnord India Private Limited
NAME OF THE PETITIONER(S)	Rexnord India Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230-232

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for V.S. Raju for petitioner	Advocate	Vbraju1@gmail.com 9849120942	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Shri V.B. Raju, Ld. Counsel on behalf of Shri V.S. Raju, Ld. Counsel, for Petitioner. At the request of the Counsel for the Petitioner, the case posted for final hearing on 15-11-2017



MEMBER (Tech)



MEMBER (Judl)